

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.210/00010/2017
with MA No.210/15/2017

Date of Decision: 12th June, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
SHRI R.N. SINGH, MEMBER (J)

1. Shri Suresh Jotiba Lande/ Age 54 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at 236/21, Kanchangauri Apartment,
Sector – 02, Charkop, Kandivli (W),
Mumbai 400 067.
2. Shri G.S.Mishra / Age 54 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at 200/7, N.C.H. Colony,
Kanjurmarg (West), Mumbai 400 078.
3. Shri Satyavijay Dhondu Gawade / Age 42 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at Flat No.202, Aai Nagar Kalwa (W),
Thane 400 605.
4. Shri PJ Easaw/ Age 52 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at A204, Marathon Cosmos,
LBS Marg, Mulund (W), Mumbai 400 080.
5. Shri AK Rai/ Age 49 years,
Working as Foreman in Naval Dockyard Mumbai
Residing at E-12/203/Tulsi C.H.S. Ltd,
Sector – 09, Airoli, Navi Mumbai 400 708.
6. Shri RS Yadav/ Age 58 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at A/203, Tulip (Agarwal Heritage),
Yaswant Nagar, Virar (West),
Dist. Palghar, Maharashtra 401 303.
7. Shri M R Maniar / Age 57 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at 106 Pakeezah Tower,
Near Dost Apartment, Kausa Mumbra,
Dist. Thane, Maharashtra 400 612.

8. Shri Sudhakar Rambhau Avate / Age 50 years,
Working as Chargeman in Naval Dockyard Mumbai,
Residing at 204/ Michel Plaza,
Behind SK Rai College, PL Lokharge Marg,
Chembur (East), Mumbai 400 089.
9. Shri George Joseph/ Age 43 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at 202/13, NCH Colony,
Kanjurmarg (West), Mumbai 400 078.
10. Shri Prakash V Mithari / Age 43 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at Rom No.103, Sai Dhurga Niwas,
Sector-5, Sanpada, Navi Mumbai 400 705.
11. Shri Virender Singh Negi / Age 56 years,
Working as Foreman in Naval Dockyard Mumbai,
Resident of A106, Yashoda Sadan Navghar Road,
Bhayander East, Dist Thane, Maharashtra 401 105.
12. Shri Prem Sagar Ram / Age 54 years,
Working as Foreman in Naval Dockyard Mumbai,
Resident at A/104, Om Shree Krishna Kunj,
Barrage Road, Badlapur (W),
Dist. Thane, Maharashtra 421 203.
13. Shri Mangal Singh Yadav/ Age 48 years,
Working as Foreman in Naval Dockyard Mumbai,
Residing at 200/14, NCH Colony,
Kanjurmarg (W), Mumbai 400 078.
14. Shri Jafer Raza Syed/ Age 55 years,
Working as Foreman in Naval Dockyard Mumbai
Residing at Room No.10, JK Mehta Block,
NA Swant Road, Colaba, Mumbai 400 065.
15. Shri Amandeep Sharma/ Age 46 years,
Working as Chargeman in Naval Dockyard Mumbai
Resident of B-303, Kulswamini Residence,
Plot No.183, Sector 13, Kharghar,
Navi Mumbai 410 210.

.. *Applicants*

(By Advocate Shri Vicky Nagrani)

VERSUS

1. The Union of India,
The Chief of Personnel,
Integrated headquarter of MoD (Navy),
109, D-II Wing, Sena Bhawan,
New Delhi 110 011.
2. The Admiral Superintendent,
Naval Dockyard, Mumbai,
Lion Gate, Mumbai 400 023.

... *Respondents*

*(By Advocate Shri Suhas Mandal proxy counsel
for Shri N.K.Rajpurohit)*

ORDER (Oral)

Per : Shri R.N. Singh, Member (J)

After arguing for sometime, the learned counsel for the applicant seeks permission to withdraw the present OA on the ground that inadvertently he has not impleaded some persons who are likely to be affected if the present OA is allowed. He further submits that already there is another OA No.175/2014 titled Bhagwan Tomar Vs. Ministry of Defence pending for decision of the Tribunal and if the same will be allowed, the grievance of the applicant in the present OA is also likely to get redressed.

2. In view of the aforesaid facts, the learned counsel for the applicant seeks permission to withdraw the present OA. Accordingly, the OA is dismissed as withdrawn.

3. *MA No.15/2017* also stands dismissed as withdrawn.

(R.N. Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

*kmg**

